

### Annexure-3

Name of the corporate debtor: Bhilai Jaypee Cement Limited

Date of commencement of CIRP: 15.10.2025

List of creditors as on: 06.03.2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors):

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	*Steel Authority of India Limited	29-10-2025	7,62,00,000.00	-	-	-	-	Yes	-	7,62,00,000.00	-	-	7,62,00,000.00	Additional documents has been sought & the matter is sub judice
<b>Total</b>			<b>7,62,00,000.00</b>	-	-	-	-	-	-	<b>7,62,00,000.00</b>	-	-	<b>7,62,00,000.00</b>	-

\* The claim filed by SAIL is pending adjudication before the Hon'ble NCLT in IA No. 26/CB/2026 filed in CP No 51/CB/2024.



6	*Operational creditors (Employees)	461	40,65,82,123.24	-	-	-	-	40,65,82,123.24	6	Additional documents has been sought from the CD for verification
7	Operational creditors (Government Dues)	9	104,21,29,622.20	1	8,46,62,314.00	-	-	95,74,67,308.20	7	Additional documents has been sought
8	Operational creditors (other than Workmen and Employees and Government Dues)	168	9,11,28,57,041.39	17	128,30,73,245.37	-	-	7,82,97,83,796.02	8	Yet to be determined due to lack of complete documents submitted by the Claimants and CD
9	Other creditors, if any, (other than financial creditors and operational creditors)	3	98,36,88,122.60					98,36,88,122.60	9	NA
<b>Total</b>		<b>642</b>	<b>11,62,14,56,909.43</b>	<b>18</b>	<b>136,77,35,559.37</b>	<b>-</b>	<b>-</b>	<b>10,25,37,21,350.06</b>	<b>-</b>	<b>-</b>

UFC-Unsecured Financial Creditor

**\* It may be noted that the workmen and employees have submitted their claims in form D, however have not yet clarified whether they qualify as workmen or employee. The relevant clarification has been sought from the Directors and the management of the CD, however the same is yet to be clarified.**